

C.P No. 281/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

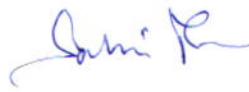
SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE PARTIES: Mahendra Prasad Mandal
V/s.
Shree Commercial Interiors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	SATYAJIT MISHRA F-5759 9820264847 For R - 1	PCS	
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2.	Heena Deepak Vichare For Pct Honer.		
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ORDER

CP No. 281/241/NCLT/MB/MAH/2017

For the parties have reported that settlement talk is in progress, at their
request, list this matter on 05.01.2018.

Sd/- 

V. NALLASENAPATHY
Member (Technical)

Sd/- 

B.S.V. PRAKASH KUMAR
Member (Judicial)